

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO – 1239
ANSWERED ON - 13/12/2023

SURVEY ON ADDICTION OF DRUGS

1239 SHRI C. VE. SHANMUGAM

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has conducted any survey to ascertain the number of school/college-going children, addicted to drugs;
- (b) if so, the details thereof, State-wise;
- (c) the number of such drug addict adults and children during the last five years including the current year, State-wise;
- (d) the number of De-addiction centres functional in Tamil Nadu, district-wise;
- (e) whether any step has been taken/are being taken by Government to prevent the rising problem of drug addiction among the adults and children effectively; and
- (f) if so, the details along with the outcomes thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) As per the comprehensive National Survey on Extent and Pattern of Substance Use in India conducted by the Ministry through NDDTC, AIIMS during 2018, the data available is for age group of 10-17 years and 18-75 years. Prevalence (in %) and estimated number of adults and children, who are currently users of various psychoactive substances as per the Survey report is as under:

Substance	Children & Adolescents (10-17 years)		Adults (18-75 years)	
	Prevalence (in %)	Estimated no. of users	Prevalence (in %)	Estimated no. of users
Alcohol	1.30	30,00,000	17.10	15,10,00,000
Cannabis	0.90	20,00,000	3.30	2,90,00,000
Opioids	1.80	40,00,000	2.10	1,90,00,000
Sedatives	0.58	20,00,000	1.21	1,10,00,000
Inhalants	1.17	30,00,000	0.58	60,00,000
Cocaine	0.06	2,00,000	0.11	10,00,000
ATS	0.18	4,00,000	0.18	20,00,000
Hallucinogens	0.07	2,00,000	0.13	20,00,000

The state-wise prevalence, substance-wise, and number of drug users in the Country is at **Annexure-I.**

(c) The National Survey on Extent and Pattern of Substance Use in India was conducted during 2018, thereafter, no survey was conducted, so there is no data during the last five years available with this Ministry.

(d) The number of the de-addiction centres available presently in Tamil Nadu, district-wise, is attached at **Annexure-II.**

(e) & (f) The Ministry of Social Justice and Empowerment is implementing the National Action Plan for Drug Demand Reduction (NAPDDR) which is an umbrella scheme under which financial assistance is provided to (i) 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Skill development, vocational training and livelihood support of ex-drug addicts, Programmes for Drug Demand Reduction by States/UTs etc. and (ii) NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres (DDACs); and (iii) Addiction Treatment Facilities in Government Hospital Settings.

Following steps have been undertaken under National Action Plan for Drug Demand Reduction (NAPDDR) scheme:

(i) Launched Nasha Mukh Bharat Abhiyaan (NMBA) in 272 most vulnerable districts which has now been extended to all districts across the country, under which a massive community outreach is being done through more than 8000 youth volunteers. So far, NMBA has reached out to more than 10.72 crore people including 3.38 crore youth and 2.28 crore women. More than 3.28 lakh educational institutions have also participated in this Abhiyaan,

(ii) 342 Integrated Rehabilitation Centres for Addicts (IRCAs) are supported by the Ministry. These IRCAs not only provide for treating the drug addicts, but also give services of preventive education, awareness generation, motivational counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.

(iii) 47 Community based Peer led Intervention (CPLI) Centres are supported by the Ministry. These CPLIs focus on vulnerable and at risk children and adolescents. Under this, peer educators engage children for awareness generation and life skill activities.

(iv) 74 Outreach and Drop In Centres (ODICs) are supported by the Ministry. These ODICs provide safe and secure space of treatment and rehabilitation for substance users, with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services for substance dependence.

(v) Ministry also supports setting up of 66 Addiction Treatment Facilities (ATFs) in some Government hospitals, which is being implemented through AIIMS, New Delhi.

(vi) A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry for providing primary counseling and immediate referral services to the persons seeking help through this helpline.

(vii) Ministry through its autonomous body National Institute of Social Defence (NISD) and other collaborating agencies like SCERTs, Kendriya Vidyalaya Sangathan etc. provides for regular awareness generation and sensitization sessions for all stakeholders including students, teachers, parents etc.

(viii) Ministry has also set up of 45 District De-Addiction Centres (DDACs) in those districts across India, where there is no IRCA, ODIC and CPLI centres being run with the support of the Ministry.

Annexure referred to in reply to part (a) and (b) of the Rajya Sabha Unstarred Question No. 1239 due for answer on 13.12.2023

The substance-wise, State-wise prevalence and number of drug users in the Country are as under: -

State/ UT	CANNABIS				Opioids				Sedatives			
	Male		Female		Male		Female		Male		Female	
	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST
JAMMU & KASHMIR	1.87	108000	0.69	36000	9.21	534000	0.16	8000	2.77	160000	0.16	8000
HIMACHAL PRADESH	5.96	187000	0.33	10000	11.20	351000	0.01	<1000	3.86	121000	0.20	6000
PUNJAB	18.12	2424000	6.44	787000	18.20	2434000	0.37	45000	7.66	1025000	0.43	52000
CHANDIGARH	0.91	5000	0.47	2000	5.30	29000	0.10	<1000	2.57	14000	0.16	<1000
UTTARAKHAND	5.61	262000	1.11	51000	4.94	230000	0.18	8000	3.90	182000	0.20	9000
HARYANA	10.67	1328000	1.71	191000	16.21	2018000	0.31	35000	4.98	619000	0.28	31000
NCT OF DELHI	13.74	1162000	1.94	149000	14.36	1214000	0.56	43000	5.26	445000	0.29	23000
RAJASTHAN	0.17	55000	0.09	28000	2.86	915000	0.02	6000	0.59	189000	0.03	10000
UTTAR PRADESH	13.22	12179000	1.07	917000	3.78	3486000	0.32	274000	2.01	1848000	0.11	94000
BIHAR	2.39	1117000	0.21	88000	0.37	172000	<0.01	<1000	0.11	50000	0.01	3000
SIKKIM	19.73	60000	1.13	3000	33.46	101000	2.32	6000	27.92	84000	1.58	4000
ARUNACHAL PRADESH	12.61	83000	1.96	13000	39.00	257000	4.85	31000	10.48	69000	0.55	4000
NAGALAND	7.39	58000	1.80	13000	49.12	383000	0.30	2000	17.69	138000	0.94	7000
MANIPUR	6.93	96000	0.57	8000	22.75	314000	5.74	80000	14.64	202000	0.74	10000
MIZORAM	6.02	30000	0.49	2000	49.58	243000	2.11	10000	12.92	63000	0.65	3000
TRIPURA	2.36	40000	1.81	30000	9.83	166000	0.03	<1000	1.16	20000	0.06	<1000
MEGHALAYA	3.02	39000	0.35	5000	12.35	159000	0.39	5000	1.79	23000	0.09	<1000
ASSAM	4.42	619000	0.08	11000	5.73	803000	0.02	2000	1.54	215000	0.08	11000
WEST BENGAL	1.40	600000	0.35	143000	1.53	659000	0.13	52000	1.32	568000	0.07	29000
JHARKHAND	0.84	126000	0.36	51000	2.09	313000	0.05	7000	1.03	155000	0.05	8000
ODISHA	9.44	1786000	1.01	190000	5.67	1072000	0.01	2000	3.12	590000	0.16	30000
CHHATTISGARH	9.48	1129000	0.43	51000	3.08	367000	0.02	2000	2.73	325000	0.14	16000
MADHYA PRADESH	2.40	815000	0.23	74000	2.20	747000	0.19	60000	1.83	621000	0.10	32000
GUJARAT	0.81	236000	0.56	149000	2.73	791000	0.00	1000	2.28	659000	0.13	33000
DAMAN & DIU	2.69	5000	0.19	<1000	13.53	25000	<0.01	<1000	0.21	<1000	0.02	<1000
DADRA & NAGAR HAVELI	0.20	<1000	0.39	1000	2.78	6000	<0.01	<1000	0.41	<1000	0.03	<1000
MAHARASHTRA	3.29	1751000	0.54	269000	2.06	1096000	0.23	114000	2.05	1092000	0.11	55000
ANDHRA PRADESH	1.80	400000	0.28	64000	4.45	985000	0.01	2000	3.14	695000	0.16	35000
KARNATAKA	0.91	259000	0.16	44000	2.50	716000	0.08	21000	0.89	254000	0.05	13000
GOA	1.97	13000	0.71	5000	4.79	32000	1.85	12000	2.50	16000	0.13	<1000
LAKSHADWEEP	0.15	<1000	0.22	<1000	2.18	<1000	2.40	1000	2.04	<1000	0.11	<1000
KERALA	2.52	343000	0.16	24000	1.79	243000	<0.01	<1000	1.00	135000	0.05	7000
TAMIL NADU	0.25	86000	0.06	22000	0.50	171000	0.02	6000	0.57	192000	0.03	10000
PUDUCHERRY	0.34	2000	<0.01	<1000	4.46	27000	<0.01	<1000	7.64	46000	0.36	2000
ANDAMAN & NICOBAR ISLANDS	0.32	<1000	0.21	<1000	1.79	3000	1.73	3000	1.48	3000	0.08	<1000
TELANGANA	0.94	149000	0.31	51000	3.98	633000	0.07	11000	2.27	362000	0.11	18000
INDIA	4.91	27549000	0.65	3480000	3.87	21694000	0.16	853000	1.99	11182000	0.11	567000

State/ UT	Cocaine				ATS				Inhalants				Hallucinogens			
	M		F		M		F		M		F		M		F	
	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST
JAMMU & KASHMIR	0.01	<1000	<0.01	<1000	0.03	2000	<0.01	<1000	2.19	127000	0.14	7000	0.02	1000	<0.01	<1000
HIMACHAL PRADESH	0.07	2000	0.01	<1000	0.02	<1000	<0.01	<1000	6.29	197000	0.37	11000	<0.01	<1000	<0.01	<1000
PUNJAB	1.12	150000	0.12	14000	1	134000	0.18	22000	1.82	243000	0.12	15000	<0.01	<1000	<0.01	<1000
CHANDIGARH	0.07	<1000	0.01	<1000	0.13	<1000	0.03	<1000	0.29	2000	0.02	<1000	0.01	<1000	<0.01	<1000
UTTARAKHAND	0.04	2000	0.00	<1000	0.04	2000	0.01	<1000	1.86	87000	0.11	5000	0.15	7000	0.01	<1000
HARYANA	0.16	20000	0.02	2000	0.59	73000	0.11	12000	4.7	585000	0.3	34000	0.23	29000	0.02	2000
NCT OF DELHI	0.14	12000	0.02	1000	0.97	82000	0.17	13000	8.05	681000	0.51	39000	0.69	58000	0.05	4000
RAJASTHAN	0.17	56000	0.02	5000	0.16	51000	0.03	9000	0.24	77000	0.01	3000	0.17	55000	0.01	3000
UTTAR PRADESH	0.03	29000	<0.01	3000	0.15	138000	0.03	26000	1.26	1161000	0.08	69000	0.04	37000	<0.01	<1000
BIHAR	<0.01	<1000	<0.01	<1000	0.02	9000	<0.01	<1000	0.14	66000	0.01	4000	0.03	14000	<0.01	<1000
SIKKIM	1.00	3000	0.11	<1000	0.09	<1000	0.02	<1000	8.17	25000	0.53	1000	0.3	1000	0.02	<1000
ARUNACHAL PRADESH	5.29	35000	0.52	3000	6.07	40000	1.02	7000	9.88	65000	0.59	4000	0.51	3000	0.03	<1000
NAGALAND	0.48	4000	0.05	<1000	0.28	2000	0.05	<1000	1.54	12000	0.09	1000	<0.01	<1000	<0.01	<1000
MANIPUR	<0.01	<1000	<0.01	<1000	7.92	109000	1.28	18000	3.98	55000	0.23	3000	0.41	6000	0.02	<1000
MIZORAM	<0.01	<1000	<0.01	<1000	0.51	3000	0.08	<1000	5.18	25000	0.3	1000	0.15	1000	0.01	<1000
TRIPURA	<0.01	<1000	<0.01	<1000	0.02	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.02	<1000	<0.01	<1000
MEGHALAYA	0.09	<1000	0.01	<1000	0.09	1000	<0.01	<1000	0.15	2000	0.01	<1000	<0.01	<1000	<0.01	<1000
ASSAM	0.02	3000	<0.01	<1000	0.22	31000	0.04	5000	2.3	322000	0.14	19000	0.04	6000	<0.01	<1000
WEST BENGAL	0.00	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.67	288000	0.04	17000	0.02	9000	<0.01	<1000
JHARKHAND	0.02	3000	<0.01	<1000	0.06	9000	0.01	1000	2.96	444000	0.18	26000	0.06	9000	<0.01	<1000
ODISHA	0.01	<1000	<0.01	<1000	0.14	26000	0.02	4000	0.05	9000	<0.01	<1000	<0.01	<1000	<0.01	<1000
CHHATTISGARH	0.01	<1000	<0.01	<1000	0.01	1000	<0.01	<1000	1.09	130000	0.06	7000	<0.01	<1000	<0.01	<1000
MADHYA PRADESH	0.12	41000	0.01	4000	0.23	78000	0.04	13000	2.1	713000	0.13	42000	0.09	31000	0.01	3000
GUJARAT	<0.01	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.17	49000	0.01	3000	<0.01	<1000	<0.01	<1000
DAMAN & DIU	1.86	3000	0.35	<1000	13.99	26000	4.46	4000	<0.01	<1000	<0.01	<1000	0.04	<1000	<0.01	<1000
DADRA & NAGAR HAVELI	1.24	3000	0.16	<1000	0.19	<1000	0.04	<1000	3.21	7000	0.26	<1000	0.17	<1000	0.01	<1000
MAHARASHTRA	0.93	493000	0.09	47000	0.81	431000	0.14	70000	1.4	744000	0.09	45000	1.06	564000	0.07	35000
ANDHRA PRADESH	<0.01	<1000	<0.01	<1000	0.03	7000	0.01	2000	1.47	326000	0.08	18000	<0.01	<1000	<0.01	<1000
KARNATAKA	0.15	42000	0.01	4000	0.21	60000	0.03	8000	0.81	232000	0.05	14000	0.1	29000	0.01	3000
GOA	0.67	4000	0.06	<1000	1.1	7000	0.18	1000	4.76	31000	0.28	2000	0.12	1000	0.01	<1000
LAKSHADWEEP	1.10	<1000	0.11	<1000	1.57	<1000	0.27	<1000	1.93	1000	0.12	<1000	1.52	<1000	0.1	<1000
KERALA	0.09	13000	0.01	1000	0.22	30000	0.03	5000	1.05	143000	0.05	8000	0.69	94000	0.04	6000
TAMIL NADU	0.02	7000	<0.01	1000	0.06	20000	0.01	3000	0.39	132000	0.02	7000	0.09	30000	0.01	3000
PUDUCHERRY	0.00	<1000	<0.01	<1000	0.32	2000	0.05	<1000	3.34	20000	0.18	1000	0.06	<1000	<0.01	<1000
ANDAMAN & NICOBAR ISLANDS	0.84	2000	0.09	<1000	1.19	2000	0.22	<1000	2.94	5000	0.19	<1000	1.65	3000	0.11	<1000
TELANGANA	0.14	22000	0.01	2000	1.23	196000	0.2	32000	1.39	221000	0.08	13000	1.17	186000	0.07	11000
INDIA	0.17	953000	0.02	91000	0.28	1570000	0.05	268000	1.29	7233000	0.08	429000	0.21	1178000	0.01	54000

Annexure referred to in reply to part (d) of the Rajya Sabha Unstarred Question No. 1239 due for answer on 13.12.2023

DISTRICT WISE DE-ADDICTION CENTRES IN TAMIL NADU

Sl. No.	Name of the Districts	No. of IRCAs	No. of DDACs	No. of ATFs
1	ARIYALUR	1	0	0
2	CHENGALPATTU	1	0	0
3	CUDDALORE	1	0	0
4	DHARMAPURI	1	0	0
5	ERODE	1	0	0
6	KANNIYAKUMARI (HQ: NAGERCOLI)	1	0	0
7	MADURAI	1	0	0
8	NAGAPATTINAM	2	0	0
9	NILGIRIS (HQ: UDHAGAMA)	1	0	0
10	PERAMBALUR	1	0	0
11	RAMANATHAPURAM	1	0	0
12	SALEM	1	0	0
13	SIVAGANGA	1	0	0
14	THANJAVUR	1	0	0
15	THOOTHUKUDI	1	0	0
16	TIRUCHIRAPPALLI	2	0	0
17	TIRUVALLUR	1	0	0
18	TIRUVARUR	1	0	0
19	VELLORE	1	0	0
20	VILLUPURAM	2	0	0
21	VIRUDHUNAGAR	1	0	0
22	CHENNAI	0	1	0
23	THENI	0	1	0
24	TIRUNELVELI	0	1	0
25	TIRUVANNAMALAI	0	1	0
	Grand Total	24	4	0
